

**IN THE HIGH COURT OF ORISSA AT CUTTACK**

**W.P.(C) No.31622 of 2021**

*Ashis Ranjan Mohanty* ..... *Petitioner*  
Mr. A.R. Mohanty(in person)  
-versus-

*State of Odisha and others* ..... *Opp. Parties*  
Mr. I. Mohanty, ASC

**CORAM:  
THE CHIEF JUSTICE  
JUSTICE R.K.PATTANAIAK**

**ORDER**

**18.07.2022**

**Order No.**

07.

1. Mr. Mohanty states that some information has been received from some of the police stations which he will consolidate and file in the form of an affidavit positively before the next date.
2. List on 19<sup>th</sup> September, 2022.

*(Dr. S. Muralidhar)*  
*Chief Justice*

*(R.K. Pattanaik)*  
*Judge*